

(J.H.C. Sch. 1-7)

From:

**Ram Sharma,**  
Registrar (Administration) I/c.,  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

**All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.**

Sir/Madam,

Inviting reference to this Court's letter No. 3864/Apptt. dated 15.10.2019, I am directed to inform that the Court has been pleased to reschedule two days (C-III) Conference to Streamline Court Administration scheduled to be held on 16<sup>th</sup> & 17<sup>th</sup> November, 2019 at Judicial Academy Jharkhand, Ranchi for one day i.e. on 16<sup>th</sup> November, 2019 only.

Further, the Court has been pleased to nominate you for attending "**State Level Workshop for the Judges exercising Jurisdiction in Motor Vehicle Accident Claims Tribunals**" on 17<sup>th</sup> November, 2019 at **Judicial Academy Jharkhand, Ranchi.**

The Court has also been pleased to nominate the District & Addl. Sessions Judge –I / the Addl. Judicial Commissioner –I (except Sri Rasikesh Kumar, ADJ-I, Latehar) as well as the Chief Judicial Magistrate of your Judgeship for attending the aforesaid Workshop.

Accordingly, you are, requested to direct the nominated Officers of your Judgeship to attend the aforesaid Workshop.

Yours faithfully,

Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 4173 /Apptt.

Dated, Ranchi, the Nov 13, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter Nos. 2731/JAJ dated 25.10.2019 & 2758/JAJ dated 07.11.2019 and this Court's letter bearing Memo No. 3865/Apptt. dated 15.10.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

*R Sharma*  
13.11.19

Registrar (Administration) I/c.